

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 6268
(To be answered on the 5th April 2018)**

Disinvestment of Pawan Hans Limited

6268. SHRI GANESH SINGH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government had invited expression of interests for strategic disinvestment of its share in consistently profit making State run helicopter operator, Pawan Hans Limited;**
- (b) if so, the names of the entities which have given expression of interests and when;**
- (c) the details of terms and conditions entailed;**
- (d) the amount of revenue the Government proposes to earn from this investment;**
- (e) the value of assets held by Pawan Hans Limited; and**
- (f) the present status in this regard?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (f) : The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 27th October, 2016 has given 'In-principle' approval for strategic disinvestment of CPSEs including Pawan Hans Ltd (PHL). CCEA has approved the recommendation for disinvestment of 100 percent shareholding of Government of India to a strategic buyer. Expression of Interest (EOI) was issued on 13.10.2017. As per the extant guidelines, the Transactional Advisor has to maintain secrecy with regard to name and number of prospective bidders.

As per audited balance sheet of Pawan Hans Ltd. as on 31.03.2017 the total value of current and non current assets was Rs.1419.36 crores (comprising of

Rs.981.51 crores of non-current assets after depreciation and current assets of Rs.437.85 crores).

To be reported to the 27th April 2017
Ministry of Civil Aviation

SHRI G. VISHU SINGH

Minister of Civil Aviation

be pleased to state

(a) whether the Government had invited expression of interest for strategic disinvestment of its share in consistently profit making state run helicopter operator, Pawan Hans Limited;

(b) if so, the names of the entities which have given expression of interest and when;

(c) the details of terms and conditions offered;

(d) the amount of revenue the Government expects to receive from this investment;

(e) the nature of assets held by Pawan Hans Limited and

(f) the present status in this regard.

ANSWER

Minister of State in the Ministry of Civil Aviation

(Shri Jayant Shinde)

(a) to (f) : The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 27th October 2016 has given in-principle approval for strategic disinvestment of CTA's including Pawan Hans Ltd (PHL). CTA has approved the economic valuation of 100 percent shareholding of Government of India to a strategic buyer. Expression of interest (EOI) was issued on 13.10.2017. As per the terms guidelines, the Transactional Advisor has to maintain records with regard to name and number of prospective bidders.

As per audited balance sheet of Pawan Hans Ltd as on 31.03.2017 the total value of current and non-current assets was Rs.441.36 crore comprising of